

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-107**  
IB-1191(A)(ND)/2019

**IN THE MATTER OF:**

M/s. Kribhco Infrastructure Ltd.

Vs.

M/s. Indo Arya Central Transport Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 18.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

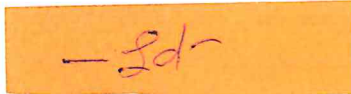
For the Applicant/OC : Mr. Virender Ganda, Sr. Counsel.

For the Respondent/CD : Mr. P. Nagesh, Advocate.

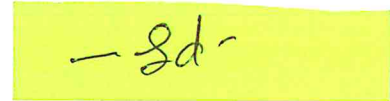
**ORDER**

Counsels for both the sides are present. Counsel for the Operational Creditor has made final submissions. Counsel for the Corporate Debtor has also made final submission. The counsel for the petitioner will give rebuttal on next date.

List the matter on 25.02.2021.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)